

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)  
IN THE MATTER OF PACL LTD.**

**CAUSE LIST FOR: 31/01/2018 (WEDNESDAY)**

| <b>S.No.</b> | <b>File No.</b> | <b>Case Particulars</b>                       | <b>Purpose</b> |
|--------------|-----------------|---|----------------|
| 1            | 347             | Harish Vijay (Objections)                     | Arguments      |
| 2            | 358             | Aarti Thakur (Objections)                     | Arguments      |
| 3            | 348             | S. Ganpath Koner (Objections)                 | Arguments      |
| 4            | 306             | Sunshine Infra Promoters Pvt Ltd (Objections) | Arguments      |
| 5            | 307             | Exquisite Infra (Objections)                  | Arguments      |
| 6            | 308             | Fortune Infra (Objections)                    | Arguments      |
| 7            | 310             | Sunshine Infra City Pvt Ltd (Objections)      | Arguments      |

*Handwritten signature and date: 31/1/2018*